

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109

IA-2791/2021 IA-2801/2021 IA-287/2021 IA-796/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

....**FINANCIALCREDITOR**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 18.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

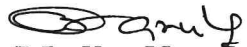
For the R.P.

: Mr. Rishabh Jain, Advocate for RP, Mr. Divyanshu Gupta (Adv.)
& Mr. Tenzen Tashi Negi (Adv.) for Noida Power Company Ltd.
(NPCL)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08.2021.


(Madhu Narula)
Court Officer